

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

.....

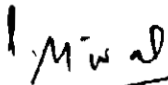
ORDER

No:- 673

Dated:- 11-12-2010

In supersession of earlier orders, Hon'ble the Chief Justice has been pleased to delegate to Hon'ble Mr. Justice Mansoor Ahmad Mir and Hon'ble Mr. Justice J. P. Singh the functions under Section 11(6) of the Jammu and Kashmir Arbitration & Conciliation Act, 1997 for Srinagar wing and Jammu wing of the Hon'ble High Court respectively.

By Order.

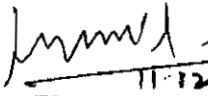

11.12.2010
(J. R. Kotwal)
Registrar General

No:- 9697-9701/CS

Dated:- 11-12-2010

Copy to :-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information.
2. Secretary to Hon'ble Mr. Justice Mansoor Ahmad Mir,
3. Secretary to Hon'ble Mr. Justice J. P. Singh,
....with the request to place the same before the Hon'ble Judge for information and perusal of His Lordship.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar, for information & necessary action.


11-12-2010
(K. K. Watal)
Deputy Registrar (Admn.)

Kind Attention
Shri Tasadduq Hussain Qadri
Secretary

✓

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

.....

ORDER

No:- 669

Dated:- 11-12-2010

In supersession of earlier orders, Hon'ble the Chief Justice has been pleased to designate Hon'ble Mr. Justice Hakim Intiyaz Hussain and Hon'ble Mr. Justice Sunil Hali as Company Judge to deal with Company Cases for Srinagar wing and Jammu wing of the Hon'ble High Court respectively.

By Order.

J. R. Kotwal
10-12-2010

(J. R. Kotwal)
Registrar General

No:- 9624-28/QS

Dated:- 11-12-2010

Copy to :-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, for information.
2. Secretary to Hon'ble Mr. Justice Hakim Intiyaz Hussain,
3. Secretary to Hon'ble Mr. Justice Sunil Hali,
...with the request to place the same before the Hon'ble Judge for information and perusal of His Lordship.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar, for information & necessary action.

K. K. Watal
10-12-2010

(K. K. Watal)
Deputy Registrar (Admu.)

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

.....

ORDER

No:- 462

Dated:- 18-10-2010

It is hereby ordered that the Headquarter of Hon'ble Mr. Justice Virender Singh shall be at Jammu w.e.f. the 8th of November, 2010 in connection with the Annual Darbar Move.

Sd/-

(Dr. Aftab Hussain Saikia)
Chief Justice

No:- 8040-46/Reg.

Dated:- 18-10-2010

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to His Lordship Hon'ble Mr. Justice Virender Singh,
3. Registrar Vigilance, High Court of J&K,
.....for information.
4. Registrar Judicial, High Court of J&K, Jammu/Srinagar,
5. Joint Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
6. Chief Accounts Officer, High Court of J&K,
.....for information and necessary action.
7. Incharge NIC, High Court of J&K, for uploading the order on Website.

Minal
18.10.2010
Registrar General

HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR

NOTIFICATION

No:-

368

Dated :-22-09-2010

It is notified that December, 11th, 2010 shall be a working day for High Court of Jammu and Kashmir in lieu of September 3rd, 2010, which was declared as holiday by the High Court on account of "**Jamat-ul-Vida**".

By Order.

M. Raj
(Janak Raj Kotwal)
Registrar General

Dated :-22-09-2010

No:- 6769-77/NE

Copy to :

- 1 Pr. Secretary to the Hon'ble Chief Justice.
- 2 Registrar Judicial, High Court of Jammu and Kashmir, Jammu/Srinagar.
- 3 Registrar Vigilance, High Court of J&K.
.....for information and n/a.
- 4 Director, Prasar Bharti, Srinagar for announcement in the news bulletin.
- 5 President, Bar Association, Jammu/Srinagar.
- 6 Secretary to Hon'ble Mr. Justice
- 7 Incharge, NIC for uploading the order on Website.
.....for information & n/a

K.K. Watel
(K.K. Watel)
Deputy Registrar (Adm)

Du
22/9

D. K. A. ...
23/9/10

AAAGU
22/9/10

HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR

NOTIFICATION

No:- 367

Dated :- 17-09-2010

It is hereby notified for information of all concerned that High Court of Jammu and Kashmir and Courts subordinate to it, shall function for the winter session 2010-2011 with effect from 1st October, 2010 as per the time schedule notified here under:-

Office Hours:

1. High Court Wing, Jammu
1st October, 2010 to April, 2011
10:00 A.M. to 05:00 P.M.
2. High Court Wing, Srinagar
1st November, 2010 to April, 2011
10:30 A. M. to 04:00 P.M.

Court Hours:

1. High Court Wing, Jammu
10:30 A.M. to 01:00 P.M.
02:00 P.M. to 04:30 P.M.
2. High Court Wing, Srinagar
10:30 A. M. to 01:00 P.M.
02:00 P.M. to 04:00 P.M.

Subordinate Courts:

Jammu Province

1st October, 2010 to April, 2011

10:00 A.M. to 04:30 P.M.
(with lunch break from
01:00 P. M. to 01:30 P. M.)

Kashmir Province

1st November, 2010 to April, 2011

10:30 A.M. to 04:30 P.M.
(with lunch break from
01:00 P. M. to 01:30 P. M.)

Janak Raj Kotwal
17/9
(Janak Raj Kotwal)
Registrar General

No:- 6612-6734/e.s

Dated :- 17-09-2010

Copy to :

1. Registrar Supreme Court of India, New Delhi.
2. Secretary to Government, Law Department, J&K, Srinagar.
- 3-23. Registrar, High Court.....
24. Principal Secretary to the Hon'ble Chief Justice.
25. Registrar Vigilance, High Court of J&K,

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

No. 405

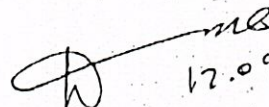
Dated: 17-09-2010

ORDER

Hon'ble the Chief Justice of High Court of Jammu & Kashmir, in exercise of powers conferred under Article 229 of Constitution of India read with Section 108 of Constitution of Jammu & Kashmir, is pleased to transfer and post with immediate effect:

1. Mr. Janak Raj Kotwal, presently posted as Registrar Vigilance, High Court of Jammu & Kashmir as Registrar General, High Court of Jammu and Kashmir.
2. Mr. Shujat Ali Khan, Registrar Rules, High Court of Jammu and Kashmir shall hold the additional charge of Registrar Vigilance till further orders.

By Order.


17.09.10

(Abdul Wahid)
Principal Secretary to
Hon'ble the Chief Justice

No. 6603-09/98

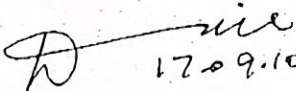
Dated: 17-09-2010

Copy to:-

1. Registrar General, High Court of Jammu & Kashmir, Srinagar.
2. Secretary to Government Law Department, Jammu & Kashmir, Srinagar.
3. Registrar Vigilance, High Court of Jammu & Kashmir, Srinagar.
- 4-5 Registrar Judicial, High Court of Jammu & Kashmir, Jammu/ Srinagar.
6. Registrar Rules, High Court of Jammu & Kashmir, Srinagar. for information.
7. Secretary to Hon'ble Mr. Justice

_____ for kind
information of His Lordship.

- 8-9. Joint Registrar (Judicial) High Court of Jammu & Kashmir, Srinagar/ Jammu.
- 10-31. Principal District & Sessions Judge Srinagar/ Budgam/ Anantnag/ Pulwama/ Kulgam/ Shopian/ Ganderbal/ Bandipora/ Baramulla/ Kupwara/ Leh/ Kargil/ Jammu/ Udhampur/ Kathua/ Samba/ Reasi/ Bhaderwah/ Kishtwar/ Ramban/ Poonch/ Rajouri.
for information.
32. Chief Accounts Officer, High Court of Jammu & Kashmir, Srinagar.
33. Incharge, NIC, High Court wing, Srinagar.
for information and necessary action.
34. Order File.


17.09.10
Principal Secretary to
Hon'ble the Chief Justice

No. 366

Dated: 27-08-2010

ORDER

The following transfer and posting order is issued in the interest of administration:

1. Mr. Jawid Ahmad, Registrar General, High Court of Jammu & Kashmir is transferred and posted as District Judge, Leave Reserve, High Court Srinagar with immediate effect.
2. Mr. Abdul Wahid, Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir shall hold the additional charge of Registrar General of High Court of Jammu & Kashmir till further orders.

By Order.


(Nisar Ahmad Malik)
Assistant Registrar (Adm.)

No. 5403-36/95, Dated: 27-08-2010

Copy to:-

1. Registrar General, High Court of Jammu & Kashmir, Srinagar.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of Jammu & Kashmir, Srinagar.
...for information.
3. Secretary to Government Law Department, Jammu & Kashmir, Srinagar.
4. Registrar Vigilance, High Court of Jammu & Kashmir, Srinagar.
- 5-6. Registrar Judicial, High Court of Jammu & Kashmir, Jammu/ Srinagar.
...for information.
7. Joint Registrar cum PPS to Lord Chief Justice

.....for kind information of Lord Chief Justice
8. Secretary to Hon'ble Mr. Justice _____ for kind
information of His Lordship.

9-10. Joint Registrar (Judicial) High Court of Jammu &
Kashmir, Srinagar/ Jammu.

11-32. Principal District & Sessions Judge Srinagar/ Budgam/
Anantnag/ Pulwama/ Kulgam/ Shopian/ Ganderbal/
Bandipora/ Baramulla/ Kupwara/ Leh/ Kargil/ Jammu/
Udhampur/ Kathua/ Samba/ Reasi/ Bhandarwah/
Kishtwar/ Ramban/ Poonch/ Rajouri.

.....for information..

33. Chief Accounts Officer, High Court of Jammu & Kashmir,
Srinagar.

34. Incharge, NIC, High Court wing, Srinagar.

... for information.and necessary action.

35. Order File.


Assistant Registrar (Adm.)

ORDER


No: 329

dated: 09-08-2010

In continuation to this Registry Notification Nos:264-A dated:25-06-2010 and 266 dated: 23-07-2010, It is hereby notified that the last date for submission of application forms to the posts in the cadre of District Judges by direct recruitment in the grade of Rs.16750-400-19150-450-20500, is extended upto 25th of August, 2010.

All terms and conditions shall remain same, as already notified in Notification No:264-A dated: 25-06-2010.

By Order.


(Jawid Ahmad)
Registrar General

No: 4832-38/15

date: 09-08-10

Copy to:-

1. Principal Secretary to the Hon'ble Chief Justice.
2. Registrar Judl. High Court of J&K, Jammu/Srinagar.
3. Joint Registrar (J), High Court of J&K, Jammu/Srinagar.
.....for information and necessary action.
4. Director, Information, J&K, Jammu/Srinagar for:
 - (a) Publication in the next issue of Daily Excelsior, the Kashmir Times, the State Times, the Greater Kashmir and the Srinagar Times;
 - (b) Publicity through electronic media.
5. President, Bar Association, Jammu/Srinagar, with the request to get the Notification pasted on the Notice Board.
6. Incharge NIC, for uploading on website.
7. Office File.


Assistant Registrar(Adm)

High Court of Jammu & Kashmir at Srinagar

ORDER

No: 293


Dated: 15-7-2010

Consequent up on the issuance of Govt Order No. 792-GAD of 2010 dated 14-04-2010 whereby 1) Chief Secretary of J&K State, 2) Commissioner/Secretary to Govt Finance Deptt. 3) Secretary to Govt Law Deptt. has been nominated as members of Monitoring Committee set-up by the Hon'ble High Court of Jammu & Kashmir for proper planning of the envisaged projects in the 13th Finance Commission Report for 2010-2015 and in continuation to High Court Order No. 222 dated 05-06-2010 the above officers have also become the member of the said Committee.

This Committee shall now comprise of:

1. Hon'ble Mr Justice Mansoor Ahmad Mir,
2. Hon'ble Mr Justice J.P. Singh.
3. Chief Secretary of J&K State (Member)
4. Commissioner Secretary to Govt. Finance Deptt. ----do---
5. Registrar General, High Court of J&K ----do---
6. Secretary To Govt. Law Deptt. ----do---
7. Registrar Judicial of both the Wing of Hon'ble High Court of J&K, ----do---

By Order


(Jawid Ahmad)
Registrar General

No: 4095-4103/AL Dated: 15-7-2010

Copy to:

1. Chief Secretary of J&K State, Srinagar.
2. Commissioner Secretary to Govt. Finance Deptt. Civil Secretariat Srinagar.
3. Secretary to Govt. Law Department Civil Secretariat, Srinagar.
4. Principal Secretary to Hon'ble the Chief Justice.
- 5-6. Registrar Judicial, High Court Wing, Jammu/ Srinagar.
..... for information and n/a.
7. Secretary to Hon'ble Mr Justice Mansoor Ahmad Mir.
8. Secretary to Hon'ble Mr Justice J.P. Singh.

..... With the request, the same be placed before the Hon'ble Judge for kind information.

9. Incharge NIC for n/a.


Assistant Registrar